

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date: 20th June, 2016
Time: 10.30 A.M.

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 330/2016	Rajesh Vs Vikrant Jain	Mr. Raman Chhatwal, Adv. for Applicant
AFTER NOTICE			
2.	M.A. No. 172/2016 in Original Application No. 55/2016 (WZ)	Jayshree Deepak Patil Vs. MSRDC & Ors.	Mr. Asim Sarode, Adv. for Applicant Mr. Pankaj Kr. Mishra, Adv. for R – 1 Dr. Sadhana Mahashabde, Adv. for R - 2
3.	Appel No. 35/2016	Hotel Le Traventino Vs DPCC	Mr. Mohit Chaudhary, Adv. for Appellant Mr. Narender Pal Singh, Adv. for Respondent

For orders, cause list and other information please visit our website: www.greentribunal.gov.in